



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

ई-मेल/email: helpdoc@rbi.org.in

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 022- 22660502

July 10, 2020

Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 (AACs) – Kolikata Mahila Co-operative Bank Limited, 8D Krishna Laha Lane, Kolkata, West Bengal - Extension of Period of Directions

Reserve Bank of India, in public interest, had issued Directions to Kolikata Mahila Co-operative Bank Limited, Kolkata, West Bengal in exercise of its powers vested in it under Sub-Section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949 (AACs) from the close of business on July 09, 2019 as modified from time to time which was last extended upto July 09, 2020. Reserve Bank of India has now, in public interest, further extended the Directions for a period of three months from July 10, 2020 to October 09, 2020. A copy of the Directive is displayed at bank's premises for perusal of public.

The issue of the above Directions by Reserve Bank of India should not per se be construed as cancellation of banking licence. The bank will continue to undertake banking business with restrictions till its financial position improves. Reserve Bank of India may consider modifications of these Directions depending upon circumstances from time to time.

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(Yogesh Dayal)
Chief General Manager